

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :15-02-2022

Date : 15.02.2022										
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	5280/2022	15.02.2022	WP(C)-40720/2021	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11			(Seat No-)
2	5281/2022	15.02.2022	WP(C)-2585/2022	M. R. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-08			(Seat No-)
3	5282/2022	15.02.2022	WP(C)-40722/2021	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11			(Seat No-)
4	5283/2022	15.02.2022	CONTC-1172/2022	MOTILAL MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No-)
5	5284/2022	15.02.2022	CRLMP-180/2022	SANGRAM RATH	C.O.	COURT NO. 17	Order Dtd. 2022-02-11			(Seat No-)
6	5285/2022	15.02.2022	CONTC-1173/2022	MOTILAL MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No-)
7	5286/2022	15.02.2022	CONTC-1174/2022	MOTILAL MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No-)

8	5287/2022	15.02.2022	CRLMP-697/2021	M.R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-02-11			(Seat No-)
9	5288/2022	15.02.2022	CONTC-1175/2022	MOTILAL MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No-)
10	5289/2022	15.02.2022	CRLMP-2279/2021	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2022-02-10			(Seat No-)
11	5290/2022	15.02.2022	CONTC-258/2022	M. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No-)
12	5291/2022	15.02.2022	WP (C) - 805/2022	SUBAS CHANDRA DAS	C.O.	COURT NO. 17	Order Dtd. 2022-02-11			(Seat No-)
13	5292/2022	15.02.2022	CONTC-490/2022	MANOJ KUMAR PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No-)
14	5293/2022	15.02.2022	CONTC-7459/2021	M. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No-)
15	5294/2022	15.02.2022	WP (C) - 23960/2021	RANJAN KUMAR NAYAK	C.O.	COURT NO. 9	Order Dtd. 2022-02-10			(Seat No-)
16	5295/2022	15.02.2022	CONTC-7453/2021	M/S.L.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No-)
17	5296/2022	15.02.2022	WP (C) - 2763/2022	DILLIP SAMAL	C.O.	COURT NO. 22	Order Dtd. 2022-02-11			(Seat No-)
18	5297/2022	15.02.2022	CONTC-104/20	MANASI PANDA	C.O.	COURT	Order Dtd. 2022-02-14			(Seat No-)

	2		22			NO. 3 OLD				t No -)
1 9	5298 /202 2	15.02. 2022	WP (C) - 3789/2 022	K.K.NATH	C.O .	COUR T NO. 3	Order Dtd. 2022-02- 14		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 4)
2 0	5299 /202 2	15.02. 2022	CONTC- 105/20 22	MANASI PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 14			(S ea t No - 11 4)
2 1	5300 /202 2	15.02. 2022	WPC (OA C) - 1729/2 011	J. R. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 14			(S ea t No - 11 4)
2 2	5301 /202 2	15.02. 2022	WP (C) - 713/20 06	K.N.SAHO O	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02- 10			(S ea t No - 11 4)
2 3	5302 /202 2	15.02. 2022	WP (C) - 1287/2 022	P. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 11			(S ea t No - 11 4)
2 4	5303 /202 2	15.02. 2022	WP (C) - 4395/2 022	MANAS PATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 14			(S ea t No - 11 4)
2 5	5304 /202 2	15.02. 2022	WP (C) - 4335/2 022	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 14		WRIT BRAN CH-3	(S ea t No - 14 )

26	5305/2022	15.02.2022	WP (C) - 3835/2022	A.KALASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 14)
27	5306/2022	15.02.2022	WP (C) - 4092/2022	R. N. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 14)
28	5307/2022	15.02.2022	WP (C) - 3838/2022	A.KALASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 14)
29	5308/2022	15.02.2022	WP (C) - 3977/2022	UMAKANTA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 14)
30	5309/2022	15.02.2022	WP (C) - 4054/2022	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 14)
31	5310/2022	15.02.2022	WP (C) - 3923/2022	MANAS PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 14)
32	5311/2022	15.02.2022	WP (C) - 4055/2022	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 14)
33	5312/2022	15.02.2022	WP (C) - 2932/2022	S.DASH	C.O.	COURT NO. 3	Order Dtd. 2022-02-14			(Seat No

						OLD				- 14 )
3 4	5313 /202 2	15.02. 2022	WP (C) - 4323/2 022	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 14			(S ea t No - 14 )
3 5	5314 /202 2	15.02. 2022	WP (C) - 3870/2 022	R.K.MOHA NTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 14			(S ea t No - 14 )
3 6	5315 /202 2	15.02. 2022	WP (C) - 1101/2 022	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 14			(S ea t No - 14 )
3 7	5316 /202 2	15.02. 2022	WP (C) - 3991/2 022	P.C.CHHI NCHANI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 14			(S ea t No - 14 )
3 8	5317 /202 2	15.02. 2022	WPC (OA C) - 1823/2 011	P.C.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 14			(S ea t No - 14 )
3 9	5318 /202 2	15.02. 2022	WP (C) - 998/20 22	SAROJ KUMAR PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 14			(S ea t No - 14 )
4 0	5319 /202 2	15.02. 2022	WPC (OA C) - 1822/2 011	P.C.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 14			(S ea t No - 14 )
4	5320	15.02.	WP (C) -	JANMEJAY	C.O	COUR	Order Dtd. 2022-02-			(S

1	/2022	2022	3782/2022	PARIDA	.	T NO. 3 OLD	14			ea t No - 14 )
4 2	5321 /2022	15.02. 2022	WP (C) - 1232/2022	TAPAN SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-14			(S ea t No - 14 )
4 3	5322 /2022	15.02. 2022	WPC (OA C) - 1821/2011	P.C.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-14			(S ea t No - 14 )
4 4	5323 /2022	15.02. 2022	WP (C) - 3492/2022	M. R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-14			(S ea t No - 14 )
4 5	5324 /2022	15.02. 2022	WPC (OA C) - 1818/2011	P.C.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-14			(S ea t No - 14 )
4 6	5325 /2022	15.02. 2022	WP (C) - 4005/2022	DEBENDRA BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-14		WRIT BRAN CH-6	(S ea t No - 24 )
4 7	5326 /2022	15.02. 2022	WP (C) - 3930/2022	PRAMODA KUMAR DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-14			(S ea t No - 24 )
4 8	5327 /2022	15.02. 2022	WPC (OA C) - 2645/2011	S.P.DHAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-14			(S ea t No - 14 )

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49	5328/2022	15.02.2022	WP (C) - 4183/2022	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 24)
50	5329/2022	15.02.2022	WP (C) - 4184/2022	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 24)
51	5330/2022	15.02.2022	WP (C) - 4186/2022	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 24)
52	5331/2022	15.02.2022	WP (C) - 4187/2022	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 24)
53	5332/2022	15.02.2022	WP (C) - 4189/2022	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 24)
54	5333/2022	15.02.2022	WP (C) - 3609/2022	S.S.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 24)
55	5334/2022	15.02.2022	CMP-670/2021	A. K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-02-09			(Seat No - 24)
56	5335/2022	15.02.2022	WP (C) - 30414/	DEBENDRA BEHERA	C.O.	COURT	Order Dtd. 2022-02-14			(Seat

	2		2021			NO. 3 OLD				t No - 24 )
5 7	5336 /202 2	15.02. 2022	CMP- 670/20 21	A. K. MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-02- 09			(S ea t No - 24 )
5 8	5337 /202 2	15.02. 2022	WP (C) - 2531/2 022	T.SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 14			(S ea t No - 24 )
5 9	5338 /202 2	15.02. 2022	CONTC- 1171/2 022	M.MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 14			(S ea t No - 24 )
6 0	5339 /202 2	15.02. 2022	WP (C) - 2974/2 022	BALARAM SINGH	C.O .	COUR T NO. 3	Order Dtd. 2022-02- 14		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 5)
6 1	5340 /202 2	15.02. 2022	WP (C) - 2974/2 022	M.BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-02- 14		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 5)
6 2	5341 /202 2	15.02. 2022	WP (C) - 41381/ 2021	S.C. DAS	C.O .	COUR T NO. 3	Order Dtd. 2022-02- 14			(S ea t No - 10 5)
6 3	5342 /202 2	15.02. 2022	WP (C) - 41381/ 2021	P.K.MISH RA	C.O .	COUR T NO. 3	Order Dtd. 2022-02- 14			(S ea t No



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6 4	5343 /202 2	15.02. 2022	WP(C)- 4195/2 022	RAMA KRISHNA BISOI	C.O .	COUR T NO. 3	Order Dtd. 2022-02- 14		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 8)
6 5	5344 /202 2	15.02. 2022	CONTC- 1272/2 020	MADAN DAS	C.O .	COUR T NO. 3	Order Dtd. 2022-02- 08			(S ea t No - 11 8)
6 6	5345 /202 2	15.02. 2022	BLAPL- 11511/ 2021	K.C.PAND A	C.O .	COUR T NO. 6	Order Dtd. 2022-02- 10			(S ea t No - 11 8)
6 7	5346 /202 2	15.02. 2022	CRLREV - 451/20 21	J.P.KAR	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 14			(S ea t No - 11 8)
6 8	5347 /202 2	15.02. 2022	OJC- 815/19 98	DILLIP SAMAL	GEN ERA L		Order Dtd. 2012-06- 28		WRIT BRAN CH-3	(S ea t No - 12 )
6 9	5348 /202 2	15.02. 2022	BLAPL- 6884/2 021	A.K.MOHA NTY	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 10			(S ea t No - 12 )
7 0	5349 /202 2	15.02. 2022	BLAPL- 7112/2 021	MRITUNJA Y BANERJEE ,M/S S.R. MOHAPATR A, B.R.	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02- 14			(S ea t No - 12 )

				MOHANTY, A. MOHANTY						
7 1	5350 /202 2	15.02. 2022	BLAPL- 7110/2 021	SUVENDU BARIK	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 14			(S ea t No - 12 )
7 2	5351 /202 2	15.02. 2022	WPC (OA C)- 2135/2 012	P.K.DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 11			(S ea t No - 12 )
7 3	5352 /202 2	15.02. 2022	CRLREV - 3/2022	B.BEHERA	C.O .	COUR T NO. 6	Order Dtd. 2022-02- 14		CRIM INAL REVI SION	(S ea t No - 1)
7 4	5353 /202 2	15.02. 2022	CONTC- 7149/2 021	A.K.PAND A	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 11			(S ea t No - 1)
7 5	5354 /202 2	15.02. 2022	BLAPL- 6297/2 021	S. C. BISWAL	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 14			(S ea t No - 1)
7 6	5355 /202 2	15.02. 2022	CONTC- 111/20 22	M.R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 11			(S ea t No - 1)
7 7	5356 /202 2	15.02. 2022	BLAPL- 6503/2 021	P. R. BEHERA	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 14			(S ea t No - 1)
7 8	5357 /202 2	15.02. 2022	WP (C)- 13776/ 2009	T.BAG	C.O .	IN CHAM BERS	Order Dtd. 2022-02- 10			(S ea t No - 1)

79	5358/2022	15.02.2022	BLAPL-7156/2021	P. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No - 1)
80	5359/2022	15.02.2022	BLAPL-7901/2021	S. C. SUNDARA	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No - 1)
81	5360/2022	15.02.2022	BLAPL-7126/2021	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-02-14		CRIMINAL MISC -2	(Seat No - 10)
82	5361/2022	15.02.2022	BLAPL-7132/2021	P. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No - 10)
83	5362/2022	15.02.2022	BLAPL-7144/2021	R. K. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No - 10)
84	5363/2022	15.02.2022	BLAPL-7031/2021	T. R. DAS	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No - 10)
85	5364/2022	15.02.2022	WP (C) - 37471/2021	NANDA KISHORE ROUT	C.O.	COURT NO. 24	Order Dtd. 2022-02-14			(Seat No - 10)
86	5365/2022	15.02.2022	CONTC-114/2022	M.R.SAHO O	C.O.	COURT NO. 24	Order Dtd. 2022-02-11			(Seat No - 10)

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87	5366/2022	15.02.2022	RPFAM-63/2021	G.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2022-02-14		FIRST APPEAL	(Seat No - 1)
88	5367/2022	15.02.2022	WP (C) - 1457/2012	SUMANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-11			(Seat No - 1)
89	5368/2022	15.02.2022	CONTC-6264/2021	M/S MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-11			(Seat No - 1)
90	5369/2022	15.02.2022	WP (C) - 31621/2021	CHHABI RANA	C.O.	COURT NO. 24	Order Dtd. 2022-02-14			(Seat No - 1)
91	5370/2022	15.02.2022	BLAPL-6794/2021	B.B. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-02-09			(Seat No - 1)
92	5371/2022	15.02.2022	WP (C) - 32336/2021	G.S.MUDULI	C.O.	COURT NO. 24	Order Dtd. 2022-02-14			(Seat No - 1)
93	5372/2022	15.02.2022	WP (C) - 36154/2021	SANJEEV UDGATA	C.O.	COURT NO. 24	Order Dtd. 2022-02-14			(Seat No - 1)
94	5373/2022	15.02.2022	WP (C) - 31096/2021	M. D. BISWAL	C.O.	COURT NO. 24	Order Dtd. 2022-02-14			(Seat No - 1)
95	5374/2022	15.02.2022	WP (C) - 40059/2021	DILLIP SAMAL	C.O.	COURT NO. 24	Order Dtd. 2022-02-14			(Seat No - 1)

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96	5375/2022	15.02.2022	WP (C) - 40031/2021	B.B. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(Seat No - 1)
97	5376/2022	15.02.2022	WP (C) - 40029/2021	B.B. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(Seat No - 1)
98	5377/2022	15.02.2022	WP (C) - 37588/2021	SATRUGHNA DASH A	C.O.	COURT NO. 24	Order Dtd. 2022-02-14			(Seat No - 1)
99	5378/2022	15.02.2022	WP (C) - 30068/2021	A.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-02-14			(Seat No - 1)
100	5379/2022	15.02.2022	WP (C) - 36336/2021	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2022-02-14	WRIT BRANCH-7		(Seat No - 44)
101	5380/2022	15.02.2022	WP (C) - 30134/2011	B.K.DALAI	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Seat No - 44)
102	5381/2022	15.02.2022	WP (C) - 4305/2022	S.K.SAHU	C.O.	COURT NO. 3	Order Dtd. 2022-02-11	WRIT BRANCH (DIVISION BENCH)		(Seat No - 120)
103	5382/2022	15.02.2022	WP (C) - 3597/2022	S.K.SAHU	C.O.	COURT NO. 3	Order Dtd. 2022-02-11	WRIT BRANCH (DIVISION)		(Seat No - )

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1 0 4	5383 /202 2	15.02. 2022	WP (C) - 3597/2 022	D.K.MALL ICK	C.O .	COUR T NO. 3	Order Dtd. 2022-02- 11		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 1)
1 0 5	5384 /202 2	15.02. 2022	CRLMP- 113/20 22	B.BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2022-02- 14			(S ea t No - 11 1)
1 0 6	5385 /202 2	15.02. 2022	CRLMP- 224/20 22	SANGRAM RATH	C.O .	COUR T NO. 17	Order Dtd. 2022-02- 14			(S ea t No - 11 1)
1 0 7	5386 /202 2	15.02. 2022	CRLMP- 225/20 22	D.NAYAK	C.O .	COUR T NO. 17	Order Dtd. 2022-02- 14			(S ea t No - 11 1)
1 0 8	5387 /202 2	15.02. 2022	CRLMP- 223/20 22	P.R.SWAI N	C.O .	COUR T NO. 17	Order Dtd. 2022-02- 14			(S ea t No - 11 1)
1 0 9	5388 /202 2	15.02. 2022	WP (C) - 922/20 22	J.R.BEHE RA	C.O .	COUR T NO. 17	Order Dtd. 2022-02- 14			(S ea t No - 11 1)
1 1 0	5389 /202 2	15.02. 2022	WP (C) - 3896/2 022	BISHNU PRASAD RATH	C.O .	COUR T NO. 17	Order Dtd. 2022-02- 14			(S ea t No - 11 1)

1 1 1	5390 /202 2	15.02. 2022	WP (C) - 4093/2 022	BIJAYA KUMAR BEHERA 1	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 11 1)
1 1 2	5391 /202 2	15.02. 2022	WP (C) - 4499/2 022	R.K.DEHU RI	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 11 1)
1 1 3	5392 /202 2	15.02. 2022	WP (C) - 41957/ 2021	A.K.NAYA K	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 11 1)
1 1 4	5393 /202 2	15.02. 2022	WP (C) - 41960/ 2021	A.K.NAYA K	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 11 1)
1 1 5	5394 /202 2	15.02. 2022	WP (C) - 23959/ 2021	RANJAN KUMAR NAYAK	C.O .	COUR T NO. 9	Order Dtd. 2022-02- 14			(S ea t No - 11 1)
1 1 6	5395 /202 2	15.02. 2022	WP (C) - 39856/ 2021	S.BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 11 1)
1 1 7	5396 /202 2	15.02. 2022	MACA- 552/20 19	B.K. LENKA	C.O .	COUR T NO. 23	Order Dtd. 2022-02- 11			(S ea t No - 11 1)
1 1 8	5397 /202 2	15.02. 2022	ABLAPL - 1197/2 020	SUVENDU BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 11			(S ea t No

										- 11 1)
1 1 9	5398 /202 2	15.02. 2022	CRLMP- 183/20 22	L.SINGH	C.O .	COUR T NO. 17	Order Dtd. 2022-02- 14			(S ea t No - 11 1)
1 2 0	5399 /202 2	15.02. 2022	BLAPL- 1112/2 022	RAHUL SETHI	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 14			(S ea t No - 11 1)
1 2 1	5400 /202 2	15.02. 2022	BLAPL- 592/20 22	PARTHA SARATHI DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 14			(S ea t No - 11 1)
1 2 2	5401 /202 2	15.02. 2022	BLAPL- 11019/ 2021	RAHUL SETHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 14			(S ea t No - 11 1)
1 2 3	5402 /202 2	15.02. 2022	BLAPL- 10974/ 2021	RAHUL SETHI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 14			(S ea t No - 11 1)
1 2 4	5403 /202 2	15.02. 2022	BLAPL- 10908/ 2021	SUBAS SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 14			(S ea t No - 11 1)
1 2 5	5404 /202 2	15.02. 2022	BLAPL- 11379/ 2021	SUVENDU BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 14			(S ea t No - 11 1)
1	5405	15.02.	WP (C) -	BHARAT	C.O	COUR	Order Dtd. 2022-02-		WRIT	(S



26	/2022	2022	4012/2022	BEHERA	.	T NO. 25	14		BRANCH-6	eat No - 24 )
127	5406/2022	15.02.2022	BLAPL-11010/2021	ARUN KUMAR BUDHIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-14			(S eat No - 24 )
128	5407/2022	15.02.2022	WP (C) - 36193/2021	TAPAN NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(S eat No - 24 )
129	5408/2022	15.02.2022	WP (C) - 37913/2021	JYOTI PRAKASH KAR	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(S eat No - 24 )
130	5409/2022	15.02.2022	BLAPL-1124/2022	B.K.MOHA RANA	C.O.	COURT NO. 11	Order Dtd. 2022-02-14			(S eat No - 24 )
131	5410/2022	15.02.2022	BLAPL-1125/2022	B.K.MOHA RANA	C.O.	COURT NO. 11	Order Dtd. 2022-02-14			(S eat No - 24 )
132	5411/2022	15.02.2022	WP (C) - 17310/2020	B. M. BHUYAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14		WRIT BRANCH-5	(S eat No - 32 )
133	5412/2022	15.02.2022	ARBA-8/2017	P. K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(S eat No - 24 )

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1 3 4	5413 /202 2	15.02. 2022	BLAPL- 1118/2 022	ASHOK KUMAR SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 14			(S ea t No - 32 )
1 3 5	5414 /202 2	15.02. 2022	ABLAPL - 1525/2 020	MANOJ KUMAR PANI	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 32 )
1 3 6	5415 /202 2	15.02. 2022	ABLAPL - 1498/2 020	SARAT KUMAR JENA	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 32 )
1 3 7	5416 /202 2	15.02. 2022	BLAPL- 1089/2 022	P.K.MOHA NTY	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 14			(S ea t No - 32 )
1 3 8	5417 /202 2	15.02. 2022	ABLAPL - 1485/2 020	K. C. PANDA	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 32 )
1 3 9	5418 /202 2	15.02. 2022	BLAPL- 1108/2 022	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 14			(S ea t No - 32 )
1 4 0	5419 /202 2	15.02. 2022	ABLAPL - 1382/2 020	MANAS RANJAN SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 32 )
1 4	5420 /202	15.02. 2022	ABLAPL -	MANOJ KUMAR	C.O .	COUR T	Order Dtd. 2022-02- 14			(S ea

1	2		485/20 20	PANI		NO. 1				t No - 32 )
1 4 2	5421 /202 2	15.02. 2022	BLAPL- 1133/2 022	HEMANTA KUMAR MOHANTA	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 14			(S ea t No - 32 )
1 4 3	5422 /202 2	15.02. 2022	ABLAPL - 1496/2 020	ASWINI KUMAR MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 32 )
1 4 4	5423 /202 2	15.02. 2022	BLAPL- 1135/2 022	N.SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 14			(S ea t No - 32 )
1 4 5	5424 /202 2	15.02. 2022	BLAPL- 1107/2 022	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 14			(S ea t No - 32 )
1 4 6	5425 /202 2	15.02. 2022	BLAPL- 1105/2 022	N.SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 14			(S ea t No - 32 )
1 4 7	5426 /202 2	15.02. 2022	BLAPL- 1078/2 022	MD. MOKIM	C.O .	COUR T NO. 11	Order Dtd. 2022-02- 14			(S ea t No - 32 )
1 4 8	5427 /202 2	15.02. 2022	ABLAPL - 1476/2 020	S. P. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 32 )

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149	5428/2022	15.02.2022	ABLAPL-1474/2020	S. S. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2022-02-14			(Seat No - 32)
150	5429/2022	15.02.2022	BLAPL-1102/2022	ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 11	Order Dtd. 2022-02-14			(Seat No - 32)
151	5430/2022	15.02.2022	ABLAPL-1464/2020	S. S. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2022-02-14			(Seat No - 32)
152	5431/2022	15.02.2022	BLAPL-1101/2022	G.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-02-14			(Seat No - 32)
153	5432/2022	15.02.2022	ABLAPL-1487/2020	A.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-14			(Seat No - 32)
154	5433/2022	15.02.2022	BLAPL-9369/2021	SUBAS SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-02-11			(Seat No - 32)
155	5434/2022	15.02.2022	ABLAPL-1484/2020	B.R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-14			(Seat No - 32)
156	5435/2022	15.02.2022	BLAPL-9786/2021	PRAMOD KUMAR JENA	C.O.	COURT NO.	Order Dtd. 2022-02-14			(Seat

						23				No-32)
157	5436/2022	15.02.2022	ABLAPL-1478/2020	PRAMOD KUMAR MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-14			(Seat No-32)
158	5437/2022	15.02.2022	CRLMP-114/2022	N.K.ROUT	C.O.	COURT NO. 17	Order Dtd. 2022-02-07	WRIT BRANCH-6		(Seat No-26)
159	5438/2022	15.02.2022	ABLAPL-1475/2020	P. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-14			(Seat No-26)
160	5439/2022	15.02.2022	ABLAPL-1472/2020	PITABAS NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-14			(Seat No-26)
161	5440/2022	15.02.2022	WP(C)-41356/2021	J.K. TRIPATHY	C.O.	COURT NO. 22	Order Dtd. 2022-02-08	WRIT BRANCH-8		(Seat No-43)
162	5441/2022	15.02.2022	ABLAPL-1468/2020	ABHIJIT DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-14			(Seat No-43)
163	5442/2022	15.02.2022	ABLAPL-1467/2020	B.R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-14			(Seat No-43)

1 6 4	5443 /202 2	15.02. 2022	ABLAPL - 1462/2 020	A.K. MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 43 )
1 6 5	5444 /202 2	15.02. 2022	ABLAPL - 1452/2 020	P. K. MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 43 )
1 6 6	5445 /202 2	15.02. 2022	ABLAPL - 1446/2 020	S. K. BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 43 )
1 6 7	5446 /202 2	15.02. 2022	ABLAPL - 1444/2 020	DIGAMBAR SETHI	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 43 )
1 6 8	5447 /202 2	15.02. 2022	ABLAPL - 1435/2 020	SIBA PRASAD SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 43 )
1 6 9	5448 /202 2	15.02. 2022	ABLAPL - 1429/2 020	SIBA PRASAD SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 43 )
1 7 0	5449 /202 2	15.02. 2022	ABLAPL - 1426/2 020	B.R. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 43 )
1 7 1	5450 /202 2	15.02. 2022	ABLAPL - 1422/2 020	R. R. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 43 )

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1 7 2	5451 /202 2	15.02. 2022	ABLAPL - 1395/2 020	G.SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 43 )
1 7 3	5452 /202 2	15.02. 2022	ABLAPL - 1419/2 020	R. R. NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 43 )
1 7 4	5453 /202 2	15.02. 2022	ABLAPL - 1393/2 020	R.B.MISH RA	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 43 )
1 7 5	5454 /202 2	15.02. 2022	ABLAPL - 1384/2 020	B.G.DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 43 )
1 7 6	5455 /202 2	15.02. 2022	ABLAPL - 1379/2 020	G.R.PATR A	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 43 )
1 7 7	5456 /202 2	15.02. 2022	ABLAPL - 1378/2 020	P.K.MOHA NTY	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 43 )
1 7 8	5457 /202 2	15.02. 2022	ABLAPL - 1364/2 020	N.K.ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 43 )
1	5458	15.02.	ABLAPL	R. R.	C.O	COUR	Order Dtd. 2022-02-			(S

79	/2022	2022	-1418/2020	NAYAK	.	T NO. 1	14			eat No - 43 )
180	5459/2022	15.02.2022	ABLAPL-1409/2020	T. R. DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-14			(S eat No - 43 )
181	5460/2022	15.02.2022	ABLAPL-1368/2020	A.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-14			(S eat No - 43 )
182	5461/2022	15.02.2022	ABLAPL-1403/2020	S.K.BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2022-02-14			(S eat No - 43 )
183	5462/2022	15.02.2022	ABLAPL-1398/2020	P. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2022-02-14			(S eat No - 43 )
184	5463/2022	15.02.2022	ABLAPL-1363/2020	T.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-14			(S eat No - 43 )
185	5464/2022	15.02.2022	ABLAPL-1362/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-14			(S eat No - 43 )
186	5465/2022	15.02.2022	ABLAPL-1358/2020	B.N.SAHU	C.O.	COURT NO. 1	Order Dtd. 2022-02-14			(S eat No - 43 )



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187	5466/2022	15.02.2022	ABLAPL-18530/2019	N.ROUT	C.O.	COURT NO. 25	Order Dtd. 2022-02-11			(Seat No - 43)
188	5467/2022	15.02.2022	SAO-6/2021	B.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No - 43)
189	5468/2022	15.02.2022	CRLMC-2198/2021	N.ROUT	C.O.	COURT NO. 11	Order Dtd. 2022-02-14			(Seat No - 43)
190	5469/2022	15.02.2022	CRLMC-2347/2021	R.K.MOHA BHOI	C.O.	COURT NO. 11	Order Dtd. 2022-02-11		CRIMINAL MISC -3	(Seat No - 9)
191	5470/2022	15.02.2022	ARBP-54/2021	UJJWALA PRADEEP BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-11			(Seat No - 9)
192	5471/2022	15.02.2022	CRLMC-2836/2021	B.K.PATI	C.O.	COURT NO. 6	Order Dtd. 2022-02-14		CRIMINAL MISC -1	(Seat No - 7)
193	5472/2022	15.02.2022	ITA-152/2005	B. K. DAS	C.O.	COURT NO. 6	Order Dtd. 2022-02-10		CIVIL REVISION	(Seat No - 5)
194	5473/2022	15.02.2022	ARBP-53/2021	U.P.BAG	C.O.	CHIEF JUSTICE'S	Order Dtd. 2022-02-11			(Seat No -

						COURT				5)
195	5474/2022	15.02.2022	WP (C) - 3467/2022	S.K.SAHO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-11			(Seat No - 5)
196	5475/2022	15.02.2022	WP (C) - 11648/2013	B.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2022-02-11			(Seat No - 5)
197	5476/2022	15.02.2022	WP (C) - 22198/2020	CHHABI RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-11			(Seat No - 5)
198	5477/2022	15.02.2022	WP (C) - 236/2022	T.SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-11			(Seat No - 5)
199	5478/2022	15.02.2022	WP (C) - 12792/2020	M.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-11			(Seat No - 5)
200	5479/2022	15.02.2022	WP (C) - 12792/2020	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-11			(Seat No - 5)
201	5480/2022	15.02.2022	WP (C) - 4038/2022	SUDARSAN BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(Seat No - 5)
202	5481/2022	15.02.2022	WP (C) - 10502/2019	A.K.JENA	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(Seat No - 5)

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203	5482/2022	15.02.2022	WP (C) - 12789/2020	M.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-11			(Seat No - 5)
204	5483/2022	15.02.2022	WP (C) - 12789/2020	DILLIP SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-11			(Seat No - 5)
205	5484/2022	15.02.2022	WP (C) - 12787/2020	M.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-11			(Seat No - 5)
206	5485/2022	15.02.2022	WP (C) - 12787/2020	D.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-11			(Seat No - 5)
207	5486/2022	15.02.2022	OJC-14338/1996	P.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-11		WRIT BRANCH-7	(Seat No - 15)
208	5487/2022	15.02.2022	ITA-17/2012	T.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-10			(Seat No - 15)
209	5488/2022	15.02.2022	WP (C) - 3523/2022	M.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-11		WRIT BRANCH (DIVISION BENCH)	(Seat No - 11)
2	5489	15.02.	BLAPL-	S. C.	C.O	COUR	Order Dtd. 2022-02-		CRIM	(S

10	/2022	2022	64/2017	SUNDARA	.	T NO. 10	10		INAL MISC -1	ea t No - 2)
211	5490 /2022	15.02. 2022	BLAPL- 2911/2 017	PRAKASH	C.O .	COUR T NO. 10	Order Dtd. 2022-02- 10		CRIM INAL MISC -1	(S ea t No - 2)
212	5491 /2022	15.02. 2022	BLAPL- 2892/2 017	S. C. SUNDARA	C.O .	COUR T NO. 10	Order Dtd. 2022-02- 10		CRMI NAL MISC -2	(S ea t No - 10 )
213	5492 /2022	15.02. 2022	BLAPL- 8332/2 016	PRAKASH	C.O .	COUR T NO. 10	Order Dtd. 2022-02- 10		CRMI NAL MISC -2	(S ea t No - 13 )
214	5493 /2022	15.02. 2022	CMP- 89/202 2	D.NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 14			(S ea t No - 13 )
215	5494 /2022	15.02. 2022	CMP- 114/20 22	J.J.PARI DA	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 14		WRIT BRAN CH-8	(S ea t No - 40 )
216	5495 /2022	15.02. 2022	WP (C) - 250/20 22	A.MOHANT Y	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 14			(S ea t No - 40 )
217	5496 /2022	15.02. 2022	WP (C) - 574/20 22	ASHOK KUMAR MAHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 14			(S ea t No - 40 )

218	5497/2022	15.02.2022	WP (C) - 1359/2022	B.R. SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(Seat No - 40)
219	5498/2022	15.02.2022	WP (C) - 2504/2022	B.BAISAKH	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(Seat No - 40)
220	5499/2022	15.02.2022	CONTC-1225/2021	S P SETHY	GENERAL		Entire Order			(Seat No - 40)
221	5500/2022	15.02.2022	WP (C) - 3947/2022	G.R.PATRA	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(Seat No - 40)
222	5501/2022	15.02.2022	SA-176/1990	L K NAYAK	GENERAL		Order Dtd. 2022-01-03			(Seat No - 40)
223	5502/2022	15.02.2022	WP (C) - 3944/2022	G. PATRA	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(Seat No - 40)
224	5503/2022	15.02.2022	RSA-591/2005	J K SENAPATY	GENERAL		Order Dtd. 2022-02-14			(Seat No - 40)
225	5504/2022	15.02.2022	WP (C) - 4046/2022	R.K.BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-02-14		WRIT BRANCH-6	(Seat No)

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2 2 6	5505 /202 2	15.02. 2022	RSA- 16/202 0	L K NAYAK	GEN ERA L		Order Dtd. 2022-01- 05			(S ea t No - 24 )
2 2 7	5506 /202 2	15.02. 2022	WP(C)- 4293/2 022	BALARAM SINGH	C.O T .	COUR NO. 22	Order Dtd. 2022-02- 14			(S ea t No - 24 )
2 2 8	5507 /202 2	15.02. 2022	RSA- 33/201 4	P K BEHERA	GEN ERA L		Order Dtd. 2022-01- 10			(S ea t No - 24 )
2 2 9	5508 /202 2	15.02. 2022	WP(C)- 4294/2 022	BALARAM SINGH	C.O T .	COUR NO. 22	Order Dtd. 2022-02- 14			(S ea t No - 24 )
2 3 0	5509 /202 2	15.02. 2022	RSA- 37/201 2	B R SENAPATI	GEN ERA L		Order Dtd. 2022-02- 14			(S ea t No - 24 )
2 3 1	5510 /202 2	15.02. 2022	CMP- 1073/2 018	P.K.BEHE RA	C.O T .	COUR NO. 22	Order Dtd. 2022-02- 09			(S ea t No - 24 )
2 3 2	5511 /202 2	15.02. 2022	TRPCRL - 71/201 7	BALARAM SINGH	GEN ERA L		Order Dtd. 2019-03- 07	CRMI NAL MISC -2		(S ea t No - 11 )
2	5512	15.02.	ABLAPL	S CH	GEN		Order Dtd. 2021-12-			(S

33	/2022	2022	- 15473/2021	SUNDARA	ERA L		24Petition,Annexure,			ea t No - 11 )
234	5513 /2022	15.02.2022	ABLAPL - 2419/2021	SUNDARA	GEN ERA L		Order Dtd. 2021-06-08Petition,Annexure,			(S ea t No - 11 )
235	5514 /2022	15.02.2022	MACA- 669/2005	P.K. MAHALI, ADV	C.O .	COUR T NO. 24	Order Dtd. 2022-02-11			(S ea t No - 11 )
236	5515 /2022	15.02.2022	ABLAPL - 13243/2020	S.C. SUNADAR	GEN ERA L		Order Dtd. 2021-02-19Petition,Annexure,			(S ea t No - 11 )
237	5516 /2022	15.02.2022	ABLAPL - 14175/2020	S.C. SUNADARA	GEN ERA L		Order Dtd. 2021-01-11Petition,Annexure,			(S ea t No - 11 )
238	5517 /2022	15.02.2022	ABLAPL - 1045/2020	G.R.PATRA	GEN ERA L		Order Dtd. 2022-02-10			(S ea t No - 11 )
239	5518 /2022	15.02.2022	CMP- 48/2022	J.P.KAR	GEN ERA L		Order Dtd. 5000-01-01		WRIT BRAN CH-7	(S ea t No - 18 )
240	5519 /2022	15.02.2022	CMP- 812/2021	M.R. ROUSTRAY	GEN ERA L		Order Dtd. 2022-01-06			(S ea t No - )

										18)
241	5520/2022	15.02.2022	CRLMC-1268/2021	S.C.SUNDARA	GENERAL		Order Dtd. 2021-11-12Petition,Annexure,			(Seat No - 18)
242	5521/2022	15.02.2022	CRLMC-1229/2021	R.K.SAHU	GENERAL		PetitionAnnexure,		CRIMINAL MISC -1	(Seat No - 8)
243	5522/2022	15.02.2022	OJC-440/1997	N.K.ROUT	GENERAL		Order Dtd. 1983-12-23Petition,Annexure, Counter,Rejoinder,			(Seat No - 8)
244	5523/2022	15.02.2022	OJC-440/1977	N.K.ROUT	GENERAL		Order Dtd. 1983-12-23			(Seat No - 8)
245	5524/2022	15.02.2022	OJC-2992/2001	B.R.SENAPATI	GENERAL		Order Dtd. 2019-09-11			(Seat No - 8)
246	5525/2022	15.02.2022	WP (C) - 21109/2012	HARIHAR SUNDARA	GENERAL		Order Dtd. 2019-07-23			(Seat No - 8)
247	5526/2022	15.02.2022	WP (C) - 21108/2012	HARIHAR SUNDARA	GENERAL		Order Dtd. 2019-07-23			(Seat No - 8)
248	5527/2022	15.02.2022	WP (C) - 21046/2012	HARIHAR SUNDARA	GENERAL		Order Dtd. 2019-07-23			(Seat No - 8)
249	5528/2022	15.02.2022	WP (C) - 30496/	T.K.BISWAL	GENERAL		Order Dtd. 2012-05-04		WRIT BRAN	(Seat No - 8)



9	2		2011		L				CH-10	t No - 58 )
250	5529/2022	15.02.2022	WP(C) - 28769/2021	S.C.DAS	GENERAL		Order Dtd. 2021-09-20			(Seat No - 58 )
251	5530/2022	15.02.2022	WP(C) - 22332/2010	M.NAYAK	GENERAL		Entire OrderVakalatnama,			(Seat No - 58 )
252	5531/2022	15.02.2022	WP(C) - 3037/2011	M.NAYAK	GENERAL		Order Dtd. 2022-01-05Entire Order,Vakalatnama,			(Seat No - 58 )
253	5532/2022	15.02.2022	WP(C) - 12124/2013	M.NAYAK	GENERAL		Entire OrderVakalatnama,			(Seat No - 58 )
254	5533/2022	15.02.2022	WP(C) - 3036/2011	M.NAYAK	GENERAL		Entire OrderVakalatnama,			(Seat No - 58 )
255	5534/2022	15.02.2022	CRLA-68/2022	S BARIK	GENERAL		Order Dtd. 2022-02-01		CRIMINAL APPEAL	(Seat No - 1)
256	5535/2022	15.02.2022	WP(C) - 22493/2010	M.NAYAK	GENERAL		Entire OrderVakalatnama,			(Seat No - 1)
2	5536	15.02.	WP(C) -	M.NAYAK	GEN		Entire			(S

57	/2022	2022	95/2010		ERA L		OrderVakalatnama,			ea t No - 1)
258	5537 /2022	15.02. 2022	WP (C) - 22333/ 2010	M.NAYAK	GEN ERA L		Entire OrderVakalatnama,			(S ea t No - 1)
259	5538 /2022	15.02. 2022	WP (C) - 18939/ 2010	M.NAYAK	GEN ERA L		Entire OrderVakalatnama,			(S ea t No - 1)
260	5539 /2022	15.02. 2022	WPC (OA C) - 2432/2 015	P.K.MISH RA	GEN ERA L		Order Dtd. 2022-01- 19			(S ea t No - 1)
261	5540 /2022	15.02. 2022	WPC (OA C) - 2431/2 015	P.K.MISH RA	GEN ERA L		Order Dtd. 2022-01- 19			(S ea t No - 1)
262	5541 /2022	15.02. 2022	WPC (OA C) - 2429/2 015	P.K.MISH RA	GEN ERA L		Order Dtd. 2022-01- 19			(S ea t No - 1)
263	5542 /2022	15.02. 2022	WPC (OA C) - 2430/2 015	P.K.MISH RA	C.O .	COUR T NO. 17	Order Dtd. 2022-01- 19			(S ea t No - 1)
264	5543 /2022	15.02. 2022	WPC (OA C) - 2434/2 015	P.K.MISH RA	GEN ERA L		Order Dtd. 2022-01- 19			(S ea t No - 1)
265	5544 /2022	15.02. 2022	WP (C) - 10237/ 2015	R.M. NAYAK	C.O .	COUR T NO. 9	Order Dtd. 2022-02- 10			(S ea t No - 1)

266	5545/2022	15.02.2022	WP (C) - 10237/2015	MANASI DAS	C.O.	COURT NO. 9	Order Dtd. 2022-02-10			(Seat No - 1)
267	5546/2022	15.02.2022	WPC (OA C) - 2357/2011	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 1)
268	5547/2022	15.02.2022	WPC (OA C) - 3065/2011	B.CH. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 1)
269	5548/2022	15.02.2022	WPC (OA C) - 4096/2010	S.DASH	C.O.	COURT NO. 22	Order Dtd. 2022-02-08			(Seat No - 1)
270	5549/2022	15.02.2022	CMAPL-306/2021	N.C. SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 1)
271	5550/2022	15.02.2022	WP (C) - 4040/2022	K.C.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14		WRIT BRANCH (DIVISION BENCH)	(Seat No - 117)
272	5551/2022	15.02.2022	WP (C) - 339/2022	S.N. SHARMA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14		WRIT BRANCH (DIVISION BENCH)	(Seat No - 119)
273	5552/2022	15.02.2022	WP (C) - 292/2022	P.K.JENA	C.O.	COURT NO. 3	Order Dtd. 2022-02-14			(Seat No - 119)

274	5553/2022	15.02.2022	WP (C) - 2590/2022	B.K.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 119)
275	5554/2022	15.02.2022	WP (C) - 2591/2022	B.K.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 119)
276	5555/2022	15.02.2022	CONTC-1131/2022	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 119)
277	5556/2022	15.02.2022	CONTC-161/2022	S.K.SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 119)
278	5557/2022	15.02.2022	CONTC-166/2022	R.R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 119)
279	5558/2022	15.02.2022	WP (C) - 3358/2022	H.K.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 119)
280	5559/2022	15.02.2022	BLAPL-65/2022	R.K.MOHABHOI	C.O.	COURT NO. 23	Order Dtd. 2022-02-14		CRIMINAL MISC -2	(Seat No - 17)
281	5560/2022	15.02.2022	WP (C) - 20604/2016	J.J.PARIDA	C.O.	COURT NO. 8	Order Dtd. 2022-02-14		WRIT BRANCH-1	(Seat No - 17)

										- 2)
2 8 2	5561 /202 2	15.02. 2022	WP (C) - 13646/ 2017	P.BEHERA	C.O .	COUR T NO. 8	Order Dtd. 2022-02- 14			(S ea t No - 2)
2 8 3	5562 /202 2	15.02. 2022	WP (C) - 4384/2 022	M.R.SAHO O	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 14			(S ea t No - 2)
2 8 4	5563 /202 2	15.02. 2022	WP (C) - 31775/ 2021	BISHNU PRIYA PANI	C.O .	COUR T NO. 25	Order Dtd. 2022-02- 11			(S ea t No - 2)
2 8 5	5564 /202 2	15.02. 2022	BLAPL- 1122/2 022	TUKUNA KU MISHRA	C.O .	COUR T NO. 11				(S ea t No - 2)
2 8 6	5565 /202 2	15.02. 2022	MACA- 179/20 19	R. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 14			(S ea t No - 2)
2 8 7	5566 /202 2	15.02. 2022	MACA- 179/20 19	P.K.PARI DA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02- 14			(S ea t No - 2)
2 8 8	5567 /202 2	15.02. 2022	ABLAPL - 1497/2 020	T.R.DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 2)
2 8 9	5568 /202 2	15.02. 2022	ABLAPL - 1488/2 020	R.K.MOHA BHOI	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 2)
2 9 0	5569 /202 2	15.02. 2022	ABLAPL - 1406/2	H.K.PATR A	C.O .	COUR T NO.	Order Dtd. 2022-02- 14			(S ea t

			020			1			No - 2)
291	5570/2022	15.02.2022	ABLAPL - 972/2020	N.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-14		(Seat No - 2)
292	5571/2022	15.02.2022	ABLAPL - 927/2020	N. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-14		(Seat No - 2)
293	5572/2022	15.02.2022	ABLAPL - 921/2020	N.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-14		(Seat No - 2)
294	5573/2022	15.02.2022	ABLAPL - 914/2020	N.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-02-14		(Seat No - 2)
295	5574/2022	15.02.2022	ABLAPL - 1105/2020	S.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-10		(Seat No - 2)
296	5575/2022	15.02.2022	ABLAPL - 1104/2020	S.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-10		(Seat No - 2)
297	5576/2022	15.02.2022	WP (C) - 31766/2021	BISHNU PRIYA PANI	C.O.	COURT NO. 25	Order Dtd. 2022-02-11		(Seat No - 2)
298	5577/2022	15.02.2022	WP (C) - 702/2022	P.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14		(Seat No - 2)
299	5579/2022	15.02.2022	WP (C) - 4094/2	G.JAYASINGH	C.O.	COURT	Order Dtd. 2022-02-14		(Seat

9	2		022			NO. 3 OLD				t No - 2)
3 0 0	5580 /202 2	15.02. 2022	WP (C) - 4097/2 022	G.JAYASI NGH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02- 14			(S ea t No - 2)
3 0 1	5581 /202 2	15.02. 2022	MACA- 23/200 5	P.K.LENK A	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 11			(S ea t No - 2)
3 0 2	5582 /202 2	15.02. 2022	MACA- 67/201 6	RAJAT DAS	C.O .	COUR T NO. 23	Order Dtd. 2022-02- 11			(S ea t No - 2)
3 0 3	5583 /202 2	15.02. 2022	FAO- 184/20 16	M.MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 2)
3 0 4	5584 /202 2	15.02. 2022	FAO- 184/20 16	P.C.CHHI NCHANI	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 2)
3 0 5	5585 /202 2	15.02. 2022	FAO- 34/202 2	PRASANTA KUMAR MAHALI	C.O .	COUR T NO. 23	Order Dtd. 2022-02- 14		MISC . APPE AL SEC.	(S ea t No - 1)
3 0 6	5586 /202 2	15.02. 2022	RSA- 227/20 19	A.K.ROUL	C.O .	COUR T NO. 22	Order Dtd. 2022-02- 14		SECO ND APPE AL	(S ea t No - 6)
3 0 7	5587 /202 2	15.02. 2022	WP (C) - 19940/ 2018	N.C. SINHA	C.O .	COUR T NO. 1	Order Dtd. 2022-02- 14			(S ea t No - 6)
3	5588	15.02.	WP (C) -	P.BEHERA	C.O	COUR	Order Dtd. 2022-02-			(S

08	/2022	2022	19940/2018		.	T NO. 1	14			ea t No - 6)
309	5589/2022	15.02.2022	WP (C) - 19940/2018	B.K.ROUT RAY	C.O.	COUR T NO. 1	Order Dtd. 2022-02-14			(S ea t No - 6)
310	5590/2022	15.02.2022	BLAPL-906/2022	BALARAM SINGH	C.O.	COUR T NO. 11	Order Dtd. 2022-02-14			(S ea t No - 6)
311	5591/2022	15.02.2022	BLAPL-11004/2021	H.K.PATR A	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-02-14			(S ea t No - 6)
312	5592/2022	15.02.2022	BLAPL-944/2021	R.K.MALL ICK	C.O.	COUR T NO. 9 OLD	Order Dtd. 2022-02-14			(S ea t No - 6)
313	5593/2022	15.02.2022	WP (C) - 11425/2021	B. K. SETHY	GEN ERA L		Order Dtd. 2022-01-10			(S ea t No - 6)
314	5594/2022	15.02.2022	WP (C) - 4579/2022	S.C.D. DASH	C.O.	COUR T NO. 22	Order Dtd. 2022-02-15			(S ea t No - 6)
315	5595/2022	15.02.2022	WP (C) - 4559/2022	R.M.NAYA K	C.O.	COUR T NO. 22	Order Dtd. 2022-02-15			(S ea t No - 6)
316	5596/2022	15.02.2022	WP (C) - 3285/2022	S.N. SHARMA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-02-11			(S ea t No - 6)



317	5597/2022	15.02.2022	WP (C) - 3308/2022	D.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-08			(Seat No - 6)
318	5598/2022	15.02.2022	WP (C) - 3343/2022	D.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-08			(Seat No - 6)
319	5599/2022	15.02.2022	WP (C) - 4133/2022	S.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-11			(Seat No - 6)
320	5600/2022	15.02.2022	WPC (OA) - 2456/2017	P.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-14			(Seat No - 6)
321	5601/2022	15.02.2022	WP (C) - 2283/2017	P.K.MALLICK	C.O.	COURT NO. 22	Order Dtd. 2022-02-14		WRIT BRANCH-8	(Seat No - 43)
322	5602/2022	15.02.2022	WPC (OA) - 1959/2018	P.K.MALLICK	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(Seat No - 43)
323	5603/2022	15.02.2022	WPC (OA) - 2279/2017	P.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-14			(Seat No - 43)
324	5604/2022	15.02.2022	WP (C) - 2701/2022	H.N.MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(Seat No - 43)
3	5605	15.02.	CMP-	P.K.MOHANTY	C.O.	COURT	Order Dtd. 2022-02-		WRIT	(S

25	/2022	2022	103/2022	NTY	.	T NO. 22	11		BRANCH-8	eat No - 40 )
326	5606/2022	15.02.2022	WP (C) - 3738/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(S eat No - 40 )
327	5607/2022	15.02.2022	WP (C) - 41825/2021	PRATAP KUMAR BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(S eat No - 40 )
328	5608/2022	15.02.2022	CMP- 105/2022	T.BAG	C.O.	COURT NO. 22	Order Dtd. 2022-02-11		WRIT BRANCH-8	(S eat No - 40 )
329	5609/2022	15.02.2022	CMP- 1702/2015	ASHUTOSH MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(S eat No - 40 )
330	5610/2022	15.02.2022	WPC (OAC) - 2282/2017	P.K.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(S eat No - 40 )
331	5611/2022	15.02.2022	CMP- 1518/2017	ASHUTOSH MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-02-14			(S eat No - 40 )
332	5612/2022	15.02.2022	CMP- 1125/2019	P. K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(S eat No - 40 )

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333	5613/2022	15.02.2022	CMP-1125/2019	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(Seat No - 40)
334	5614/2022	15.02.2022	WPC (OA) - 2281/2017	P.K.MALLICK	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(Seat No - 40)
335	5615/2022	15.02.2022	WPC (OA) - 2280/2017	P.K.MALLICK	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(Seat No - 40)
336	5616/2022	15.02.2022	WPC (OA) - 2284/2017	P.K.MALLICK	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(Seat No - 40)
337	5617/2022	15.02.2022	CONTC-6173/2021	S.K.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 40)
338	5618/2022	15.02.2022	WPC (OA) - 3063/2011	B.C.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 40)
339	5619/2022	15.02.2022	WPC (OA) - 2890/2009	M/S. JANA KI KANTA MOHAPATRA, D.K.NAIK, N.S.GHOSH, D.DEBADA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-14			(Seat No - 40)

				RSHINI						
340	5620/2022	15.02.2022	OJC-12916/1998	H.K.DAS	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Seat No - 40)
341	5621/2022	15.02.2022	OJC-12916/1998	M.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-02-09			(Seat No - 40)
342	5622/2022	15.02.2022	WP (C) - 11391/2009	P.K.DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-14			(Seat No - 40)
343	5623/2022	15.02.2022	WP (C) - 11391/2009	K.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-14			(Seat No - 40)
344	5624/2022	15.02.2022	WP (C) - 11391/2009	K.N.SAHO O	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-14			(Seat No - 40)
345	5625/2022	15.02.2022	WP (C) - 621/2022	P.K.JENA	C.O.	COURT NO. 22	Order Dtd. 2022-02-14			(Seat No - 40)
346	5626/2022	15.02.2022	WP (C) - 4528/2022	NIRAKAR BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-02-15			(Seat No - 40)
347	5627/2022	15.02.2022	CMP-48/2022	BRAHMANA NDA TRIPATHY	C.O.	COURT NO.	Order Dtd. 2022-02-10		WRIT BRANCH-7	(Seat No - 40)

						22				No-18)
348	5628/2022	15.02.2022	CMP-63/2022	ASHOK KUMAR SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-02-08			(Seat No-18)
349	5629/2022	15.02.2022	BLAPL-8223/2021	GANESH SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-11			(Seat No-18)
350	5630/2022	15.02.2022	BLAPL-6633/2021	MAHES DAS	C.O.	COURT NO. 25	Order Dtd. 2022-02-11			(Seat No-18)
351	5631/2022	15.02.2022	BLAPL-5684/2021	H. K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2022-02-11			(Seat No-18)
352	5632/2022	15.02.2022	BLAPL-6698/2021	K.C. SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-11			(Seat No-18)
353	5633/2022	15.02.2022	BLAPL-10521/2021	H. K. BHOL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-11			(Seat No-18)
354	5634/2022	15.02.2022	BLAPL-5377/2021	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-11			(Seat No-18)

355	5635/2022	15.02.2022	BLAPL-9254/2021	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-11			(Seat No - 18)
356	5636/2022	15.02.2022	BLAPL-7755/2021	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-11			(Seat No - 18)
357	5637/2022	15.02.2022	BLAPL-10544/2021	SUBAS SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-11			(Seat No - 18)
358	5638/2022	15.02.2022	BLAPL-8601/2021	SUBRAT PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-11			(Seat No - 18)
359	5639/2022	15.02.2022	WP (C) - 4460/2022	S. K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-02-15			(Seat No - 18)
360	5640/2022	15.02.2022	BLAPL-4385/2021	D.K. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2022-02-11		CRIMINAL MISC -1	(Seat No - 5)
361	5641/2022	15.02.2022	MACA-1373/2015	P.K.MOHANTY	GENERAL		Order Dtd. 2021-12-13			(Seat No - 5)
362	5642/2022	15.02.2022	WP (C) - 9921/2008	S.C. SUNADARA	GENERAL		Order Dtd. 2008-07-24		WRIT BRANCH-1	(Seat No - 30)

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363	5643/2022	15.02.2022	WP (C) - 28182/2019	S.C. SUNADARA	GENERAL		Order Dtd. 2020-01-08			(Seat No - 30)
364	5644/2022	15.02.2022	WP (C) - 40631/2021	P.K.MOHANTY	GENERAL		Order Dtd. 2022-02-03			(Seat No - 30)
365	5645/2022	15.02.2022	WP (C) - 41928/2021	P.K.MOHANTY	GENERAL		Order Dtd. 2022-02-07			(Seat No - 30)
366	5646/2022	15.02.2022	WP (C) - 14264/2009	M.R.BARIK	GENERAL		Order Dtd. 2022-02-08			(Seat No - 30)
367	5647/2022	15.02.2022	WP (C) - 25070/2020	P.K.DAS	GENERAL		Order Dtd. 2020-11-09			(Seat No - 30)
368	5648/2022	15.02.2022	WP (C) - 15168/2014	K.K.NATH	GENERAL		Order Dtd. 2019-02-01		WRIT BRANCH-10	(Seat No - 55)
369	5649/2022	15.02.2022	WP (C) - 7926/2021	H.S. PAIKRAY	GENERAL		Order Dtd. 2022-02-07			(Seat No - 55)
370	5650/2022	15.02.2022	BLAPL-5935/2021	G.SAHOO	GENERAL		Order Dtd. 2022-02-07			(Seat No - 55)

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371	5651/2022	15.02.2022	ABLAPL - 291/2021	NITYANANDA PANDA	GENERAL		Order Dtd. 2022-02-12			(Seat No-55)
372	5652/2022	15.02.2022	ABLAPL - 1221/2022	T. KHAN	GENERAL		Order Dtd. 2022-02-08			(Seat No-55)
373	5653/2022	15.02.2022	WP(C) - 13313/2005	L.SINGH	GENERAL		PetitionAnnexure,		WRIT BRANCH-5	(Seat No-20)
374	5654/2022	15.02.2022	WP(C) - 9162/2010	N.SAHOO	GENERAL		Order Dtd. 2014-12-12		WRIT BRANCH-4	(Seat No-27)
375	5655/2022	15.02.2022	WP(C) - 4915/2013	N.SAHOO	GENERAL		Order Dtd. 2015-04-21		WRIT BRANCH-2	(Seat No-9)
376	5656/2022	15.02.2022	CONTC-6712/2021	M.K.MOHANTY	GENERAL		Order Dtd. 2021-11-17			(Seat No-9)
377	5657/2022	15.02.2022	CMP-1073/2018	P.K.BEHERA, ADV	C.O.	COURT NO. 22	Order Dtd. 2022-02-09			(Seat No-9)
378	5658/2022	15.02.2022	WP(C) - 11425/2021	A.K.MISHRA	GENERAL		Order Dtd. 2022-01-10			(Seat



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379	5659/2022	15.02.2022	WP (C) - 26098/2013	R N BISWAL	GENERAL		PetitionCounter,Entire Order,		WRIT BRANCH-7	(Seat No-5)
380	5660/2022	15.02.2022	WP (C) - 28790/2021	NIRANJAN SWAIN	GENERAL		Order Dtd. 2021-09-22			(Seat No-5)
381	5661/2022	15.02.2022	WP (C) - 41567/2021	A SAHOO	GENERAL		Order Dtd. 2022-02-01			(Seat No-5)
382	5662/2022	15.02.2022	WP (C) - 28508/2019	J PRADHAN	GENERAL		Order Dtd. 2020-01-21			(Seat No-5)
383	5663/2022	15.02.2022	WP (C) - 28790/2021	NIRANJAN SWAIN	GENERAL		Order Dtd. 2021-09-22			(Seat No-5)
384	5664/2022	15.02.2022	CONTC (CPC) - 521/2014	P.K.NAYAK	GENERAL		Order Dtd. 2021-12-11			(Seat No-5)
385	5665/2022	15.02.2022	WP (C) - 4246/2005	B DAS	GENERAL		Order Dtd. 2006-11-22		WRIT BRANCH-8	(Seat No-42)
386	5666/2022	15.02.2022	WP (C) - 18118/2014	S BARIK	GENERAL		PetitionAnnexure,		WRIT BRANCH-4	(Seat No-46)

387	5667/2022	15.02.2022	CRLMC-2836/2021	B.K.PATI	GENERAL		Order Dtd. 2022-01-21	WITH 10/02/2022	CRIMINAL MISC-1	(Seat No-7)
388	5668/2022	15.02.2022	CRLMC-340/2017	A K BARIK	GENERAL		Order Dtd. 2022-01-19			(Seat No-7)
389	5669/2022	15.02.2022	CRLMC-340/2017	A K BARIK	GENERAL		Order Dtd. 2022-01-19			(Seat No-7)
390	5670/2022	15.02.2022	CRLMC-340/2017	A K BARIK	GENERAL		Order Dtd. 2022-01-19			(Seat No-7)
391	5671/2022	15.02.2022	CRLMC-340/2017	A K BARIK	GENERAL		Order Dtd. 2022-01-19			(Seat No-7)
392	5672/2022	15.02.2022	OJC-17012/2001	S K BISWAL	GENERAL		Judgement Dtd. 2014-04-03Petition,Annexure,		WRIT BRANCH-6	(Seat No-35)

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